[RAJYA SABHA]

Unstarred Questions

Power generation from wastes

1743. SHRIMATI JAYA BACHCHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the quantum of power generated from wastes in the country and its share in total power generation in the country;

(b) whether the waste-to-energy plants set up in the country are successful in dealing with the garbage problem and in generating requisite quantum of energy and, if so, the details thereof;

(c) whether Government proposes to encourage States/UTs to undertake projects for production of power from waste materials; and

(d) if so, the details thereof along with the financial assistance/funds provided to the States/UTs during each of the last three years and the current year for the said purpose, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) Presently, about 249 MW of installed capacity of power utilizing agricultural waste, urban waste, industrial waste and Municipal Solid Waste (MSW) has been established in the country, which is around 0.08% of total installed power generating capacity of 331.95 GW from all sources.

(b) The waste to energy projects set up in the country are functioning properly to meet the desired objectives of utilizing agricultural waste, urban waste, industrial waste and MSW to generate power. Presently, six MSW based plants are running successfully one each in Solapur, Jabalpur and Shimla and three plants in New Delhi which are able to process around 5700 Tons of MSW per day to produce 65.75 MW of power.

(c) and (d) The Ministry of New and Renewable Energy (MNRE) is providing Central Financial Assistance in the range of ₹1.00 to ₹2.00 crore per MW depending upon feed stock for setting up of Waste to Energy projects like Urban, Industrial and Agricultural Wastes / Residues including MSW. In addition, the Ministry of Housing and Urban Affairs is implementing "Swachh Bharat Mission" (SBM) and provides assistance for setting up of waste to energy plants with support up to 35% of the project cost in the form of Viability Gap Funding (VGF) / grant, subject to the overall State-wise funds envelop for SBM. The details of Central Financial Assistance provided

(₹ in crore)

by MNRE during the last there years and the current year, State/UTs-wise are given in the Statement.

Statement

State/UT-wise details of Central Financial Assistance provided during the last three years and the current year as on 30.11.2017

					((III cloic)
Sl. No. State/UT		2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	-	2.89	2.14	-
2.	Delhi	-	-	4.50	5.50
3.	Gujarat	-	-	1.57	0.04
4.	Karnataka	2.4	-	-	-
5.	Maharashtra	2.9	-	1.41	-
6.	Punjab	1.08	1.20	-	-
7.	Uttar Pradesh	1.37	4.04	-	-
	Total	7.75	8.13	9.62	5.54

Single window clearance for renewable energy projects

1744. SHRI ANUBHAV MOHANTY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the National and Foreign Banks which have expressed their interest to finance the Renewable Energy Projects for Solar and Wind etc. for producing 2,66,000 MW of Power;

(b) what steps Government has taken to ensure that these companies-cum-Banks do not get entangled into unnecessary delaying procedural hassles; and

(c) whether there is any proposal to provide single window clearance to these Banks-cum-companies who would contribute in setting up the Renewable Energy Projects?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) During the "Global Investors Meet" held as part of RE INVEST 2015 in February, 2015 in New Delhi, 387 companies including manufacturers, banks and financial institutions had given their commitment